

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 13th February, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
AFTER NOTICE				
1.	Original Application No. 02/2018(CZ)	Milind Wankhede Vs. Union of India & Ors.	Mr. Subhash Chandra Soni, Adv. Mr. Ravi Prakash, Adv.	
2.	Original Application No. 05/2018(CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv.	
FOR COMPLETION OF PLEADING				
3.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Ropmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksy, Adv. Mr. Shantanu Shrivastava, Adv.	
4.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 18/2017(CZ) (M.A.No.07/18)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
6.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma,Adv.R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv.R.P.C.B Mr. Vivek Choudhary for Mr. Vijay Kumar Choudhary, Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	

8.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar,Adv. Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	
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Note : No Hon'ble Members is posted in this bench. The Cases listed on 13-02-2018 shall be adjourned to 02-04-2018 instead of 26-03-2018 due to local holiday declared by NGT (PB) New Delhi.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in